

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 5/AM11 HELD ON 05.05.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **5/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with ‘Plastic & Rubber Products’ held on **05.05.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **4/AM11 held on 28.04.2010**.

3.1 Committee, after deliberations, considered and **approved** following cases in which the comments of Technical authority have already been received and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-23	ASSOCIATED CAPSULES PVT. LTD.	HQ F. No. 01/85/050/00150/AM10/DES-VII	Status: Approved
	NC No.:5/AM11 Dated: 05.05.2010	Adv. Lic. No. 0310538825 Dated 22.09.2009	RLA F. No. 03/94/040/00515/AM10	

Application: Request is for fixation of adhoc norms for the export product “Cellulose Capsules”.

Decision: With D/o C&PC OM No. 46011/71/2009-PC.II dated 08.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cellulose Capsules	1 kg	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)	1.16 kg

3.1.2	Case No. A-24	ASSOCIATED CAPSULES PVT. LTD.	HQ F. No. 01/85/050/00152/AM10/DES-VII	Status: Approved
	NC No.:5/AM11 Dated: 05.05.2010	Adv. Lic. No. 0310538641 Dated 22.09.2009	RLA F. No. 03/94/040/00511/AM10	

Application: Request is for fixation of adhoc norms for the export product “Cellulose Capsules”.

Decision: With D/o C&PC OM No. 46011/71/2009-PC.II dated 08.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cellulose Capsules	1 kg	Hydroxy Propyl Methyl Cellulose (Cellulose Ether)	1.16 kg

ONLINE CASES

Case No.: 4/43/87-ALC1/2009	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status: Approved
HQ File :01/87/050/00315/AM10/	RLA File :03/94/040/00667/AM10/	Lic.No/Date:0310545396 13.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39260000	63/0- PVC SOLID WOVEN FIRE RESISTANCE CONVEYOR BELTING TYPE-350	5577.840	Sq. meter	6100330.00	125780.00 US\$
2	39260000	63/0- TYPE -450	5577.840	Sq. meter	7141625.00	147250.00 US\$
3	39260000	63/0- TYPE-200	4828.060	Sq. meter	3835380.00	79080.00 US\$
4	39260000	63/0- TYPE-250	6035.040	Sq. meter	5019750.00	103500.00 US\$
5	39260000	63/0- TYPE-600	5577.840	Sq. meter	9197831.00	189646.00 US\$
6	39260000	63/0- TYPE-750	5577.840	Sq. meter	10009430.00	206380.00 US\$
				Total	41,304,346.00	851,636.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Otv</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF</i>	<i>Limiting Factor (Value/Otv/Value)</i>
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						(Currency)	& Qty)
1	54020000	POLYESTER FILAMENTARY (1000/1500 DENIER)	86.382	M.T	10365744.00	213726.67 US\$	
2	39040000	PVC RESIN	96.176	M.T	6732222.00	138808.69 US\$	
3	29170000	PVC PLASTICIZER. (PHOSPHATE/DOP /TCP/TAP/DOA/DIOP/TCE P/REOFOSO- 50/95/ROSCAN/SANTICIZER)	64.131	M.T	5451101.00	112393.83 US\$	
4	27120000	CHLORINATED PARAFFIN WAX	33.052	M.T	1289055.30	26578.47 US\$	
				Total	23,838,122.30	491,507.66	

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 21.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (Type 350/Type 450/PVC 200/PVC 250/PVC 600/PVC 750)	1 Sq. Mtr.	1. Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Raw material recommended for one kg of PVC Compound contained in the export product:	
		i) PVC Resin ii) PVC Plasticizer (Phosphate/DOP/TCP/TAP/ DOA/DIOP/PCEP/Reofoso – 60/95/Roscan/Santicizer iii) Chlorinated Paraffin Wax	0.4973 kg 0.3316 kg 0.1709 kg

Case No.: 6/43/87-ALC1/2009	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status: Approved
HQ File :01/87/050/00317/AM10/	RLA File :03/94/040/00672/AM10/	Lic.No/Date:0310545397 13.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39260000	63/0- PVC SOLID WOVEN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING PVC-4500 3PLY, 1 X 1 MM THK	18592.800	Sq. meter	23638900.00	487400.00 US\$
2	39260000	63/0- PVC-6500 4 PLY, 1 X 1 MM THK.	9296.400	Sq. meter	24350880.00	502080.00 US\$
3	39260000	63/0- PVC-8000 4 PLY, 1 X 1 MM THK	29004.770	Sq. meter	94623500.00	1951000.00 US\$
4	39260000	63/0- PVC-10000 5 PLY, 1 X 1 MM THK.	54294.020	Sq. meter	207837050.00	4285300.00 US\$
				Total	350,450,330.00	7,225,780.00

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Remarks (Value/Qty/Value & Qty)
1	54020000	POLYESTER FILAMENT YARN (1000/1500 DENIER)	516.535	M.T	64566862.50	1331275.51 US\$	
2	54020000	NYLON FILAMENT YARN (940/1260 DENIER)	75.593	M.T	9449075.00	194826.29 US\$	
3	39040000	PVC RESIN	403.300	M.T	30247462.50	623659.02 US\$	
4	29170000	PVC PLASTICIZER (PHOSPHATE/DOP/TCP/TAP/DOA/DIOP/TCEP/REOFOSO-50-95/ROSCAN/SANTICIZER)	270.488	M.T	25696312.50	529820.88 US\$	
5	27120000	CHLORINATED PARAFFIN WAX	144.380	M.T	5630800.50	116098.98 US\$	
6	73260000	FASTNERS WITH PINS (MATO U37A/U38)	3310.000	Number	3309244.00	68231.84 US\$	
				Total	138,899,757.00	2,863,912.52	

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 21.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (PVC 4500/ PVC 6500/ PVC 8000/ PVC 10000	1 Sq. Mtr.	1. Polyester Filament Yarn (1000/1000 Denier)	1.05 kg/kg. content in the export product
		2. Nylon Filament Yarn (940/1260 Denier)	1.05 kg/kg. content in the export product
		3. Raw material recommended for one kg. of PVC Compound contained in the export product:	
		i) PVC Resin ii) PVC Plasticizer (Phosphate/DOP/TCP/TAP/DOA/DIOP/PCEP/Reofoso – 60/95/Roscan/Santicizer iii) Chlorinated Paraffin Wax	0.4929 kg 0.3306 kg 0.1764 kg

			4. Fasteners with Pins (Matro U37A/U38)	Net to Net

3.2 Following applications are **deferred**:

MANUAL CASE

3.2.1	Case No. A-22	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00618/AM09/DES-VII	Status: Deferred
	NC No.: 5/AM11 Dated: 05.05.2010	Adv. Lic. No. 0310486931 Dated 18.09.2008	RLA F. No. 03/94/040/00611/AM09	

Application: Request for review of decision taken in Norms Committee Meeting No. 17/AM10.

Position: D/o C&PC will furnish comments.

Deferred for Four Weeks.

ONLINE CASES

1	Case No.: 9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:26.05.2010
	Position: Reply awaited from the firm.			

2	Case No.: 6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

3	Case No.: 3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:26.05.2010
	Position: Reply awaited from the firm.			

4	Case No.: 3/27/87-ALC1/2009	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status: Deffered and Re-indexed
	HQ File :01/87/050/00204/AM10/	RLA File :07/24/040/00142/AM10/	Lic.No/Date:0710065930 14.07.2009	Defer Date:26.05.2010
	Position: Reply awaited from the firm.			

	Case No.: 6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status: Deffered and Re-indexed
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5	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date:26.05.2010
Position: D/o C&PC will furnish comments.				

6	Case No.:1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date:26.05.2010
Position: D/o C&PC will furnish comments.				

7	Case No.:15/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00326/AM10/	RLA File :32/24/040/00022/AM10/	Lic.No/Date:3210041151 31.08.2009	Defer Date:26.05.2010
Position: D/o C&PC will furnish comments.				

8	Case No.:6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467 01.09.2009	Defer Date:26.05.2010
Position: D/o C&PC will furnish comments.				

9	Case No.:2/25/87-ALC1/2009	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00191/AM10/	RLA File :05/23/040/00032/AM10/	Lic.No/Date:0510248960 09.09.2009	Defer Date:26.05.2010

Position: Reply awaited from the firm.

10	Case No.:7/43/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00318/AM10/	RLA File :02/24/040/00136/AM10/	Lic.No/Date:0210132090 01.10.2009	Defer Date:26.05.2010
	Position: Reply awaited from the firm.			

11	Case No.:1/48/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00359/AM10/	RLA File :04/24/040/00196/AM10/	Lic.No/Date:0410109320 11.11.2009	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:7/36/87-ALC1/2009	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00279/AM10/	RLA File :31/24/040/00146/AM10/	Lic.No/Date:3110040755 20.11.2009	Defer Date:26.05.2010
	Position: Reply awaited from the firm.			

15	Case No.:2/48/87-ALC1/2009	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00360/AM10/	RLA File :08/24/040/00225/AM10/	Lic.No/Date:0810084719 07.12.2009	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

16	Case No.:1/39/87-ALC1/2009	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00291/AM10/	RLA File :03/95/040/00459/AM10/	Lic.No/Date:0310549839 09.12.2009	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

17	Case No.:16/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00327/AM10/	RLA File :32/24/040/00044/AM10/	Lic.No/Date:3210042380 24.12.2009	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

18	Case No.:8/47/87-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00357/AM10/	RLA File :32/24/040/00042/AM10/	Lic.No/Date:3210042470 06.01.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:1/45/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00339/AM10/	RLA File :02/24/040/00120/AM10/	Lic.No/Date:0210136701 19.01.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:5/45/87-ALC1/2009	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
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20	HQ File :01/87/050/00343/AM10/	RLA File :04/24/040/00251/AM10/	Lic.No/Date:0410111000 21.01.2010	Defer Date:26.05.2010
Position: D/o C&PC will furnish comments.				

21	Case No.:6/45/87-ALC1/2009	Party Name:POWERBAND	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00344/AM10/	RLA File :03/95/040/00657/AM10/	Lic.No/Date:0310556551 22.01.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:2/46/87-ALC1/2009	Party Name:SUN PLAST	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00347/AM10/	RLA File :03/95/040/00649/AM10/	Lic.No/Date:0310557659 29.01.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

23	Case No.:2/47/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00351/AM10/	RLA File :03/95/040/00265/AM10/	Lic.No/Date:0310558492 04.02.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

24	Case No.:4/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00353/AM10/	RLA File :02/24/040/00218/AM10/	Lic.No/Date:0210137455 04.02.2010	Defer Date:26.05.2010

Position: D/o C&PC will furnish comments.

25	Case No.:5/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00354/AM10/	RLA File :02/24/040/00219/AM10/	Lic.No/Date:0210137471 04.02.2010	Defer Date:26.05.2010
	Position: Application awaited from RLA.			

26	Case No.:2/45/85-ALC3/2009	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/85/050/00232/AM10/	RLA File :03/94/040/00907/AM10/	Lic.No/Date:0310558700 04.02.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

27	Case No.:3/45/85-ALC3/2009	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/85/050/00233/AM10/	RLA File :03/94/040/00911/AM10/	Lic.No/Date:0310558698 04.02.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

28	Case No.:1/45/85-ALC3/2009	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/85/050/00231/AM10/	RLA File :03/94/040/00906/AM10/	Lic.No/Date:0310558737 05.02.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

29	Case No.: 9/47/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00358/AM10/	RLA File :03/95/040/00367/AM10/	Lic.No/Date:0310559174 09.02.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

30	Case No.: 15/51/87-ALC1/2009	Party Name:SSF PLASTICS (INDIA) PVT.LTD	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00405/AM10/	RLA File :03/95/040/00737/AM10/	Lic.No/Date:0310559154 09.02.2010	Defer Date:26.05.2010
	Position: Application awaited from RLA.			

31	Case No.: 10/51/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00400/AM10/	RLA File :02/24/040/00239/AM10/	Lic.No/Date:0210138855 04.03.2010	Defer Date:26.05.2010
	Position: Application awaited from RLA.			

32	Case No.: 31/51/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00421/AM10/	RLA File :08/24/040/00337/AM10/	Lic.No/Date:0810087117 08.03.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

33	Case No.:1/1/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00436/AM10/	RLA File :03/95/040/00858/AM10/	Lic.No/Date:0310566019 23.03.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

34	Case No.:2/1/87-ALC1/2010	Party Name:SAATI INDIA PVT LTD	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00437/AM10/	RLA File :03/95/040/00854/AM10/	Lic.No/Date:0310566219 24.03.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

35	Case No.:3/1/87-ALC1/2010	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00438/AM10/	RLA File :03/94/040/01080/AM10/	Lic.No/Date:0310566920 26.03.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

36	Case No.:5/1/87-ALC1/2010	Party Name:TRENDY HOMEWARES	Meet No/Date:5/87-ALC1/2010 05.05.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00440/AM10/	RLA File :24/24/040/00021/AM10/	Lic.No/Date:2410027888 30.03.2010	Defer Date:26.05.2010
	Position: D/o C&PC will furnish comments.			

Meeting ended with thanks to Chair and all participants.
